## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

## NOTIFIC ATION

Dated Shillong, the 21st August, 2025

No. LJ (B) 99/92/Pt-II/223— In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Smt. Dr. Nidakyrkhu Dkhar, Assistant Commissioner, as the Executive Magistrate within Chokpot Sub-division (Civil) with immediate effect until further orders.

Sd/(Cyril V.D. Diengdoh)
Commissioner & Secretary to the
Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 99/92/Pt-II/223 - A

Dated Shillong, the 21st August, 2025

Copy forwarded to:-

- 1. The Addl. Deputy Commissioner, Chokpot Civil Sub-Division, South Garo Hills, with reference to your letter No. SGH/SDO©/Misc-20/2021/87, Dt. 04.07.2025
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4 DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanny

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department